

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
(Legislation Section) Civil Secretariat
Jammu/ Srinagar

Subject: Extension of the Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission.

Reference: O.M No. RDD-Pnch/22/2025(7614630) dated 29.01.2025 from Department of Rural Development and PR.

GOVERNMENT ORDER NO: 1984 - JK(LD) OF 2025
DATED: 14-02-2025

In continuation to Government Order No. 10622-JK(LD) of 2024 dated 11-06-2024 read with Government Order No. 13620-JK(LD) of 2024 dated 30-07-2024 and Government Order No. 17531-JK(LD) of 2024 dated 16-10-2024, sanction is hereby accorded to the extension of the term of the Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission upto 28th February, 2025.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to the Government

No: LAW-Leg/19/2024-10[7456417]

Dated: 14-02-2025

Copy to the:

1. Shri Janak Raj Kotwal, Chairman, Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission for information.
2. Shri Raj Kumar Bhagat, (IAS) (Retired), Member, Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission for information.
3. Prof. (Dr.) Mohinder Singh Bhadwal, Former Dean, SKUAST, Jammu, Member, Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission for information.

Copy also to the:

1. Advocate General, the High Court of Jammu and Kashmir and Ladakh.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Principal Accountant General (A&E), J&K.
5. All Principal Secretaries to Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. Principal Secretary to the Hon'ble Chief Minister.
8. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.

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9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Commissioner Secretary to Government, General Administration Department.
11. All Commissioner/ Secretaries to Government.
12. Secretary to the Government, Department of Rural Development and Panchayati Raj.
13. Chief Electoral Officer, J&K.
14. Divisional Commissioner, Jammu/ Kashmir.
15. Principal Secretary to the Chief Justice, the High Court of Jammu and Kashmir and Ladakh.
16. Registrar General, the High Court of Jammu and Kashmir and Ladakh.
17. Director Anti Corruption Bureau, J&K.
18. Director Information, J&K.
19. All Heads of Departments/Managing Directors/Chief Executive of PSUs/ Autonomous Bodies/ Societies.
20. All District Development Commissioners.
21. Secretary, J&K Public Service Commission.
22. Secretary, J&K Legislative Assembly.
23. General Manager, Government Press, Jammu/ Srinagar for publication in Official Gazette.
24. Private Secretary to the Chief Secretary, J&K.
25. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
26. I/C website, Department of Law, Justice and Parliamentary Affairs.
27. Government Order File.

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Department of Law, Justice
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